(घ) इस उद्योग में किन किन रसायनिक पदार्थों का कितनी-कितनी माला में उत्पादन होगा और इनका उत्पादन कब आरम्भ होने की सम्भावना है;

(ङ) कितने व्यक्तियों की नियुक्ति की जायेगी; और

(च) क्या सरकार का विचार नौकरी के मामले में उन लोगों को प्राथमिकता देने का है जिनकी भूमि इस परियोजना के लिये अर्जित कर ली गई है?

पैट्रोलियम और रसायन तथा समाज कल्याण मंत्रालय में राज्य-मंत्री (श्री रघुरमैया): (क) कारखाने का निर्माण-कार्य शीघ्र ही आरम्भ किया जायेगा। अब तक केवल कुछ सिविल कार्यों को हाथों में लिया गया है।

(ख) विदेशी मुद्रा की प्राप्ति में कठिनाइयां और उपकरण के प्रदायकों के साथ दीर्घकालीन बातचीत।

(ग) कार्यकारी पूंजी के अतिरिक्त 16 करोड़ रुपये के निवेश होने की सम्भावना है।

(घ) रसायनों के नाम और उनकी क्षमताओं का एक विवरण-पत्र सभा पटल पर रखा जाता है। [**पुस्तकालय में रखा गया देखिये** संख्याLT-2125/67]। यह आशा है कि प्लांट 1969 में उत्पादन करना शुरू कर देंगे।

(ङ) सारी श्रेणियों के लगभग 1,400 व्यक्तियों के नियुक्त होने की सम्भावना है; जब कारखाना में उत्पादन शुरू होगा।

(च) जहां तक बेहुनर मजदूरों का सम्बन्ध है विस्थापित व्यक्तियों को प्राथमिकता देने में हर प्रकार का यत्न किया जायेगा। जहां तक कुशल श्रमिकों, क्लर्कों और दूसरे अतकनीकी तुलनात्मक कम वेतन वाले स्टाफ का सम्बन्ध है, विस्थापित व्यक्तियों को यथासम्भव प्राथमिकता दी जायेगी। बशर्ते कि वे पदों के निर्धारित मूल योग्यताओं और अनुभव को पूरा करेंगे।

Drainage Schemes of Delhi-Shahdara

5221. SHRI HARDAYAL DEVGUN: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether some water supply and drainage schemes have been received by Government from the Delhi Municipal Corporation for Shahdara and other adjoining colonies across Jumna River for approval;

(b) if so, whether Government have approved those schemes;

(c) if so, by what time and when the work will start; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) to (d). *Water Supply*: A scheme amounting to Rs. 7.38 lakhs for laying water supply mains in the existing town of Shahdara for augmentation of water supply was technically approved by the Central Public Health Engineering Organisation, New Delhi in September, 1966. The Delhi Municipal Corporation took the work in hand in October, 1967 and according to them it would take about 6 months to complete the work.

Sewerage: For the purposes of preparing sewerage scheme for Shahdara, the area has been divided into 4 Zones. A preliminary outline proposal for the trunk sewers etc. for the 3rd Zone of Shahdara was submitted by the Delhi Municipal Corporation in August, 1967. Since then the proposal has been discussed by the technical officers of the Central Public Health Engineering Organisation with the concerned officers of the Delhi Municipal Corporation and clarification on certain points raised has been received. The proposal is now under active consideration of the Central Public Health Engineering Organisation and their technical comments/approval will be sent to the Corporation shortly. According to the Delhi Municipal Corporation

it would take about 4 months to start the work after the technical approval has been given by the Central Public Health Engineering Organisation.

Schemes for the remaining Zones are under preparation of the Delhi Municipal Corporation.

निषिद्ध चांदी का पकड़ा जाना

5222. श्री निहाल सिंह :
श्री मयावन :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नवम्बर, 1967 के उत्तरार्द्ध में बम्बई में एक विदेशी जहाज से निषिद्ध चांदी पकड़ी गई थी ;

(ख) यदि हां, तो यह चांदी किस स्थान से लाई गई थी ; और

(ग) इस सम्बन्ध में कितने व्यक्तियों के विरुद्ध कार्यवाही की गई है ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) दुबाई में रजिस्टर्ड एक जहाज 24 नवम्बर 1967 को बम्बई के निकट खण्डेरी द्वीप से परे समुद्र में रोका गया और उससे लगभग 5.68 लाख रुपये के मूल्य की चांदी बरामद की गयी ।

(ख) चांदी भारतीय मूल की है । प्रकटतया, यह चोरी-छिपे माल बाहर ले जाने के प्रयत्न का मामला है ।

(ग) इस सम्बन्ध में नौ व्यक्ति गिरफ्तार किये गये थे और बाद में उन्हें जमानत पर रिहा कर दिया गया था । मामले में जांच-पड़ताल जारी है ।

INCOME-TAX PAID BY SHRI RAM BEARING COMPANY

5223. SHRI P. K. GHOSH : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 8766 on the 10th August, 1967 and state :

(a) whether Government have since collected information regarding Income-tax paid by the Shri Ram Bearing Company annually;

(b) if so, the details thereof; and

(c) whether the company has paid the entire amount of assessment so far made ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b) No tax has been paid by Shri Ram Bearing Company during the financial years 1964-65 to 1966-67 as its assessments for the assessment years 1964-65 to 1966-67 have been determined at loss/nil figures;

(c) Does not arise in view of (b) above.

VISIT OF WORLD BANK OFFICIAL TO INDIA

5224. SHRI CHENGALRAYA NAIDU : Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Mr. Guillaume Guindey, World Bank Official visited India to assess India's debt relief;

(b) what is his assessment; and

(c) whether he has submitted any report to the World Bank ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Mr. Guillaume Guindey, a French Financial expert who has been requested by the World Bank to study the question of India's debt relief and to submit a report to the World Bank, visited India *en route* to Japan while on a round of visits to Consortium counrties.

(b) and (c). Mr. Guindey will submit his report to the World Bank sometime early next year.

SEIZURE OF SAREES AT PALAM AIRPORT

5225. SHRI MAYAVAN : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Sarees worth Rs. 6,000 were seized at Palam Airport on the 29th July, 1967;